

modifications proposed include simplification and rationalisation of existing licensing and pricing systems so as to ensure abundant availability of quality drugs at reasonable prices to the masses. It is expected that the matter would be taken up for discussion during the current session.

[*Translation*]

Vacancies Reserved for SCs/STs

345. SHRI N. J. RATHVA: Will the PRIME MINISTER be pleased to state:

(a) the number of posts reserved for Scheduled Castes and Scheduled Tribes lying vacant in the Department of Atomic Energy/Undertakings upto December, 1992 categorywise;

(b) since when these are lying vacant; and

(c) the steps taken/proposed to be taken to fill up these vacancies expeditiously?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) to (c). The information is being collected and will be laid on the Table of the House.

Allotment of Flats Under Ambedkar Aves Yojana

346. DR. LAL BAHADUR RAWAL: Will the Minister of URBAN DEVELOP-

MENT be pleased to state:

(a) the number of DDA flats of Janata, LIG and HIG categories allotted under the Ambedkar Avas Yojana so far and the locations thereof;

(b) the prices of these flats to be realised;

(c) the time by which all the registrants under this scheme are likely to be allotted flats; and

(d) the criteria followed for fixing the quota for Scheduled Castes and Scheduled Tribes?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT (THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES) (SHRI P.K. THNGON): (a) and (b). The DDA has reported that 516 flats under Janta category and 192 flats under LIG category have been allotted to Ambedkar Avas Yojana registrants so far. No allotment in respect of MIG registrants under Ambedkar Avas Yojana has been made so far because the matter is subjudice. The locations and prices to be realised in respect thereof have been shown in the Statements I and II

(c) All registrants under this scheme are likely to be allotted flats during the 8th Five Year Plan period subject to availability of land infrastructural facilities.

(d) Ambedkar Avas Yojana was launched exclusively for SCs/STs. There is no separate quote between them.